

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4432

ANSWERED ON:07.12.2010

FUNDING OF NAXALS THROUGH ILLEGAL MINING

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Rane Dr. Nilesh Narayan;Singh Alias Pappu Singh Shri Uday;Yaskhi Shri Madhu Goud

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a nexus between naxals and mining mafia have been established in the country;
- (b) if so, whether there are reports that revenue from illegal mining is being diverted to fund naxal activities in the country;
- (c) if so, the details of such cases reported during the current year; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): There are inputs suggesting that Left Wing Extremist groups, particularly CPI (Maoist) extort considerable "levy" from various illegal mining mafia groups in the naxal-affected States. However, an exact quantification of such "levy" collected by LWEs from such illegal mining mafia groups is not available.

(d): Law and order being a State subject, dealing with the various aspects/issues related to naxalite activities in a State primarily lies in the domain of the concerned State Government. Crime related to extortion, etc. is registered, investigated and prosecuted by the State Governments.